

[Print](#)**Defective Case Register from 2024-12-17 to 2024-12-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/52370/2024	AMIT KUMAR NATH	2024-12-17	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 276 DAYS
2	D-WP(C)/52305/2024	ANINDYA KUMAR MISHRA	2024-12-17	The name of the representator not indicate in the cause title of the I.A. petition no 17056/2024
3	D-CMAPL/52468/2024	ADV	2024-12-17	1.C . Copy of dismissal not filed
4	D-ABLAPL/37974/2024	RANJAN KUMAR NAYAK	2024-12-17	1. Page No.11 of Annexure-1 is not legible.
5	D-CONTC/52373/2024	AMIT KUMAR NATH	2024-12-17	1.Period of Delay 276 DAYS
6	D-WP(C)/52266/2024	BHABANI PRASAD MOHANTY	2024-12-17	.Receipt Showing Serv.copy To it not Filed.
7	D-CRLMC/37819/2024	SATYAPRAKASH DHAL	2024-12-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED c copy of F I R TO BE FILED
8	D-RSA/52254/2024	UPENDRA KUMAR SAMAL	2024-12-17	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 13 days.
9	D-ABLAPL/37854/2024	AMULYA RATNA PANDA	2024-12-17	1-COURT FEE IS DEFICIENT. 1. Court fee of Rs.6/- be paid.
10	D-WP(C)/52262/2024	PRANAB KUMAR GHOSE	2024-12-17	1.Legible copy of page-21.23.25.26.31.32.33 . 39 to be filed.2.Hologram of Rs.50/ not affixed in Vakaltnama
11	D-RSA/52230/2024	BHUBANESWAR DASH	2024-12-17	AU Fee Rs 4.50p not paid 2.Appellate Court Judgement Rs 2/ paid Decree Rs 4.50p not paid
12	D-CRLMC/37838/2024	DEBA PRASAD DAS	2024-12-17	Age of petitioner differs from the age of deponent.(ii)Certified copy of FIR(anx.2)be filed.
13	D-MACA/52269/2024	ADAM ALI KHAN	2024-12-17	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 175 days 2.statutory deposit not made
14	D-ABLAPL/37930/2024	BISWA CHANDAN MOHANTY	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Subject Code not correctly mentioned. 2.Address of the Petitioner in the C. T. does not match with Affidavit
15	D-CRLMC/37849/2024	PABITRA KUMAR PAIK	2024-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Provision of law in IA seems to be wrong.

16	D-ABLAPL/37944/2024	SANJIB KUMAR BHANJADEO	2024-12-17	G.R. Case No.not mentioned in Synopsis and C.T,
17	D-CRLMC/37857/2024	AMULYA RATNA PANDA	2024-12-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-WP(C)/52221/2024	KRISHNA CHANDRA SAHU	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 28 to 30 not neat and legible.
19	D-WP(C)/52227/2024	MANORANJAN PADHI	2024-12-17	Subject code not furnished in the cause title.
20	D-ABLAPL/38013/2024	DHANANJAYA NAYAK	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 11 and 23 not partially legible.
21	D-WP(C)/52231/2024	NIHAL RATH	2024-12-17	.Petition not correctly addressed to Honorable Court
22	D-CRLMP/37987/2024	BIJAYANANDA DASH	2024-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
23	D-BLAPL/37894/2024	PABITRA KUMAR NAYAK	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.16,34,35and 36 not neat.
24	D-CRLMP/37955/2024	ALOK KUMAR DAS	2024-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-BLAPL/37898/2024	SANGRAMJIT PANDA	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 10 and 12 not neat.
26	D-WP(C)/52233/2024	ANJAN KUMAR BISWAL	2024-12-17	Date Chart not filed.
27	D-WA/52147/2024	AJAYA KUMAR NANDA	2024-12-17	1. Period of Delay 04 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
28	D-CRLMP/37954/2024	ALOK KUMAR DAS	2024-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-CRLMC/37773/2024	AMULYA RATNA PANDA	2024-12-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-BLAPL/37893/2024	MANAS KUMAR CHAND	2024-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
31	D-CRLMC/37777/2024	PRANAYA KUMAR MAHARAJ	2024-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as Criminal revision.
32	D-CRLA/37798/2024	RAJENDRA KUMAR MUND	2024-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.VNAMA Not properly stamped 2. Provision of Law Furnished but not correct 3.I .A filed is

				not in proper format
33	D-WP(C)/51607/2024	MANOJA KUMAR KHUNTIA	2024-12-17	1.Petitioner Nos. 11 to 13 have signed their names vide separate sheet which is not accepted and signed by counsel.2.Age of the petitioner No.4 not furnished
34	D-WA/52154/2024	SANJIB SWAIN, A.G.A.	2024-12-17	OPP-Party N0.1 fathers name appears to be wrong
35	D-WP(C)/52135/2024	PRATAP CHANDRA MISHRA	2024-12-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
36	D-RSA/52174/2024	BANSHIDHAR BAUG	2024-12-17	1.C.Copy not filed, xerox copy of judgment filed vide annexure-2
37	D-CRLREV/37856/2024	RAJIB LOCHAN PATTNAIK	2024-12-17	pg.5 of IAno.1163/24 and pg.7,8 of IA no.1164/24 not filed,(ii)Date of judgment in appeal case appears to be wrong in Prayer
38	D-BLAPL/38012/2024	AKSHAYA KUMAR SAHOO	2024-12-17	Nomenclature not furnished in V.Nama.
39	D-CRLMC/37883/2024	SURAJ MOHANTY	2024-12-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Certified copy of order impugned (Anx.2) be filed.
40	D-WP(C)/52276/2024	SANGRAMJIT PANDA	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-ABLAPL/37952/2024	SITIKANT MISHRA	2024-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 10 and 11 not partially legible . 2. D.C.fee Rs. 50/- to be paid on V.nama.
42	D-ABLAPL/37947/2024	SANJIBANI MISHRA	2024-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Authorization to swear affidavit on behalf of other petitioner not furnished.
43	D-BLAPL/37939/2024	SAROJ KUMAR PADHI	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11-12-15 not legible.
44	D-WP(C)/52333/2024	KOUSIK ANANDA GURU	2024-12-17	DCF of Rs 06/- to be Paid
45	D-ABLAPL/37953/2024	AVIRAM PATRA	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.7 not neat .
46	D-CRLMC/37778/2024	DEBASHIS NANDA	2024-12-17	Certified copy of order impugned (Anx-5)be filed.
47	D-CRLMC/37779/2024	PRANAYA KUMAR MAHARAJ	2024-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as Criminal revision.

48	D-WP(C)/52019/2024	RAMA CHANDRA JENA	2024-12-17	Date mentioned in Annexures-1 and 2 and averment of writ petition does not tally with book marks index and index of writ petition
49	D-ABLAPL/37965/2024	PRAKASH KUMAR MISHRA	2024-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. As per affidavit age of petitioner not tally in v.nama .
50	D-ABLAPL/37776/2024	SANJIB KUMAR BHANJADEO	2024-12-17	14-NOT PROPERLY INDEXED. 1.Summon issue date in annexure no.1 in index is not correctly furnished .2.Petitioners address in ABLAPL petition are not tally with affidavit.3. ABLAPL case no. is wrongly furnished in annexure no.4 in page no.5 under paragraph no.7 of the ABLAPL petition.5.In synopsis the T.R.no.-362/2024 is wrongly furnished as P.R.no.-362/2024.
51	D-ABLAPL/38030/2024	GAJENDRANATH ROUT	2024-12-17	Sl. no. 7 has been reflected two times on page no.8 and 9 and sl no. 8 not found in page no.9.
52	D-ABLAPL/38027/2024	BIJAYA KUMAR DASH	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
53	D-ABLAPL/37968/2024	AMITAV TRIPATHY	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.9 not partially legible.
54	D-CRLREV/37824/2024	RAMAKRISHNA NAIK	2024-12-17	Good ground certificate not furnished
55	D-CRLREV/38004/2024	TIRTH KUMAR SAHU	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 84 days 2. Age of appellant be reconciled as per lower court judgment. 3. Provision of Law Seems to be incorrect. 4.Minor has executed the V>Nama.
56	D-CONTC/52245/2024	ADV.	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-ABLAPL/37956/2024	LAMBODOR ACHARI	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.12 not neatly legible.
58	D-CMP/52256/2024	BHABANI SANKAR TRIPATHY (1)	2024-12-17	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1 . In prayer portion of I .A -there is no impugned order under annexure -6 . 2 . Certified copy of annexure -5 not filed .
59	D-WP(C)/52343/2024	KUNAL KUMAR SWAIN	2024-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Legible copy of page-28.29.34 AND 35 to be filed
60	D-WP(C)/52199/2024	KAMALAKANTA NAYAK	2024-12-17	Mobile number of all the counsel in vakaltnama not furnished.
61	D-WP(C)/52344/2024	SUBHRANSU BHUSAN MOHANTY	2024-12-17	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished
62	D-WP(C)/52200/2024	KAMALA KANTA NAYAK	2024-12-17	Mobile number of all the counsel in vakaltnama not furnished
63	D-WP(C)/52490/2024	ABINASH BARIK	2024-12-17	30-OTHER DEFECT (IF ANY) 1.Synopsis and list of dates and events are not correctly page marked in book marks index and index of writ petition. 2.Synopsis is not correctly page marked.
64	D-BLAPL/37996/2024	CHIRANJIB ROUT	2024-12-17	Honble Court not tally with cause title and Rejection order.
65	D-WP(C)/52195/2024	LAXMIKANTA MOHANTY	2024-12-17	Mobile number of all the counsel in vakaltnama not furnished.
66	D-ABLAPL/37892/2024	PRASANTA KUMAR BARIK	2024-12-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
67	D-CRLREV/37997/2024	MAMATA MISHRA	2024-12-17	1.In revision petition line -2 of para -7 left blank . 2 . Petitioner no .2 and 3 have not sworn affidavit .
68	D-WP(C)/52320/2024	HARIPAD MOHANTY	2024-12-17	Page No 38 not available in Annexure-4. (2)Representation filed on 9/12/2024 - according to provision on PIL Rules 2010 Rule-8 not complied with
69	D-WP(C)/52329/2024	ASIT KUMAR CHAUDHURY	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
70	D-ABLAPL/37903/2024	JUDHISTHIR SAHOO	2024-12-17	Adv.Clerk W.Fee Rs.10 and H.C.B.A.W.F.Fee Rs.50,Nomenclature not mentioned,Name of Parties not mentioned and Date of executation not furnished in V>Nama.
71	D-BLAPL/38061/2024	RAMESH CHANDRA MAHARANA	2024-12-17	Description of annex.2 not made in the petition.Annex.3 has been marked as annex.2 in the petition.
72	D-ABLAPL/37888/2024	S.S.RAY (2)	2024-12-17	As per Rejection order,Nomenclature not correctly furnished in the Index.
73	D-WP(C)/52359/2024	KIRTAN DANG	2024-12-17	Date not mentioned in the 1st line of the date chart
74	D-WP(C)/52358/2024	KIRTAN DANG	2024-12-17	Date not mentioned in the 1st line of the date chart.
75	D-RSA/52365/2024	BIBEKANANDA BHUYAN	2024-12-17	1.Court Fee Of Rs. 626/- is payable, not paid
76	D-WP(C)/52170/2024	PRADEEP KUMAR DASH	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Reference certficete not correctly furnished.2.Mobile number of all the counsel in vakaltnama not furnished.
77	D-WP(C)/52194/2024	BIJAYA KUMAR PATTANAIK	2024-12-17	Date mentioned in Annexure-6 and averment of writ petition does not tally with book marks

				index and index of writ petition
78	D- CONTC/52316/2024	ADV.	2024-12-17	PAGING OF INDEX-SYNOPSIS and DATE CHART BE OMITTED
79	D- BLAPL/37910/2024	BIRAJA PRASAD NANDA	2024-12-17	As per rejection order ,name of the trial court not correct in synopsis and petition.
80	D- CRLMC/37859/2024	NRUSINGH CH. ROUT	2024-12-17	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D.A.fee of Rs.5.45p. be paid on anx.3
81	D- BLAPL/37907/2024	SK. ZAFARULLA	2024-12-17	As per FIR.details, date of disp.of not reflected in reference certificate.
82	D- CRLMC/37879/2024	RAKESH BEHERA	2024-12-17	Name of father mismatched with the name given in affidavit. 2..verification Not Proper.
83	D- BLAPL/37914/2024	DUSHMANTA KUMAR BISWAL	2024-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. provision not correct. 2.page nos. 25 to 27 are not neatly legible.
84	D- BLAPL/37917/2024	T.NARAYANA MURTY	2024-12-17	P.S. and C.T. NOS., reflected in synopsis not tally with cause title and rejection order.
85	D- BLAPL/37937/2024	SAROJ KUMAR PADHI	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 11-13-15 are not partially legible. 2.Name of the trial court pending not reflected in cause title.
86	D- ABLAPL/37989/2024	ANUPAM DASH	2024-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
87	D-WP(C)/52152/2024	PRABODHA CHANDRA NAYAK	2024-12-17	Legible copy of page-26 to 30 to be filed
88	D- ABLAPL/38035/2024	PRASANT KUMAR BARIK	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.10 not neat.
89	D-WP(C)/52248/2024	RUDRA NARAYAN PARIJA	2024-12-17	Annexure-4 is not attested as true copy
90	D-CRLA/37923/2024	JNYANANANDA PANDA	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D-WP(C)/52244/2024	KAJAL SAHOO	2024-12-17	1.Copy not served on S.C. (C.T. and G.S.T.).2.The age of the petitioner not furnished.
92	D- BLAPL/37973/2024	SUKANTA KUMAR NAYAK (2)	2024-12-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision not correct.2.As per FIR.details date of disp of not correct in reference

				certificate and para.3 of petition.3. Seal of the jail authority not neat
93	D- ABLAPL/37934/2024	DEBADEEPTA SAHOO	2024-12- 17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 12,13 and14 not neat.
94	D- ABLAPL/37902/2024	GAUTAM CHARAN ROUT	2024-12- 17	Petitioner sworn affidavit and executed V>Nama as Taher Khan but Tahir Khan has been mentioned in the cause title, in the top of the affidavit and V>Nama.
95	D- CONTC/52341/2024	SWADHIN KESARI SINGH	2024-12- 17	.Receipt Showing Serv.copy To ct not Filed
96	D- ABLAPL/37915/2024	DURGA PRASAD JENA	2024-12- 17	G.R case and Lower pending court not mentioned in file.
97	D- ABLAPL/37976/2024	UMA CHARAN MISHRA	2024-12- 17	Page 16 and 17 not neat.
98	D- ABLAPL/37908/2024	SUSANTA KUMAR BARAL	2024-12- 17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 11 not neat.
99	D- BLAPL/37872/2024	PANCHANAN PANIGRAHI	2024-12- 17	Petition with Annexures not properly scanned.
100	D- CONTC/52321/2024	ADV.	2024-12- 17	PAGE NO 13 NOT LEGIBLE
101	D- ABLAPL/37912/2024	SUSANTA KUMAR BARAL	2024-12- 17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.Date of executantion not correctly furnished.
102	D- BLAPL/37885/2024	ASHOK KUMAR PRADHAN	2024-12- 17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
103	D- ABLAPL/37986/2024	ANUPAM DASH	2024-12- 17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.15,16 and 17 not partly neat.
104	D- CRLMC/37782/2024	PRANAYA KUMAR MAHARAJ	2024-12- 17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as criminal revision.
105	D- BLAPL/37942/2024	SANJIB KUMAR BHANJADEO	2024-12- 17	P.S and T.R case number not tally with cause title and synopsis.page no.24-25 not proper arranged.
106	D- ABLAPL/38006/2024	KRUSHNA CHANDRA RATHA	2024-12- 17	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
107	D- BLAPL/37889/2024	SURYAKANTA DWIBEDI	2024-12- 17	Annexs.2 and 3 not marked in the petition.
108	D- ABLAPL/37928/2024	HARIHARA PANIGRAHY	2024-12- 17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.

				Synopsis and date chart not mentioned in index. Name of advocate not in capital letter in V.nama.
109	D-CMP/52258/2024	MAHESWAR MOHANTY	2024-12-17	1 .Annexure -9 is not legible . 2 .Address of opp .parties 12.13 .and 14 not furnished in c .m .p .
110	D-BLAPL/37921/2024	SIDDHARTHA PRASAD MISHRA	2024-12-17	1.C.T case number mentioned in the cause title and prayer not tally with rejection order.2.C.T case number not mentioned in paragraph 1.
111	D-CMP/52190/2024	SAUVAGYA RANJAN JENA	2024-12-17	1 .Document referred under annexure -2 in index appears not correct . 2 .Appeal order mentioned in prayer of c . m .p is not correct
112	D-CMP/52300/2024	BIBEKANANDA BAISAKH	2024-12-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1 . Petitioner no .2 to 9 have not sworn affidavit . 2 . Petitioner no . 6 and 7 have not executed vakalatnama . 3 .One lata sahu has executed vakalatnama -who is not a party .
113	D-ABLAPL/37940/2024	DEBADEEPTA SAHOO	2024-12-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 and 13 not neat.
114	D-WP(C)/52380/2024	SAMEER KUMAR DAS	2024-12-17	Synopsis and date charts are not alphabetically paginated.
115	D-BLAPL/37980/2024	AKSHAYA KUMAR SAHOO	2024-12-17	14-NOT PROPERLY INDEXED. Index not properly page marked.
116	D-CMP/52346/2024	SUVASHISH PATTANAIK	2024-12-17	1 . Addressof opp .parties 26 . 32(a) to 32(c) .14 .15 16 .13(a) to 13(d) not furnished . 2 .C/O of opp. party no .34(a) not furnished . 3 .opp .party no .25(a) is not serially placed in cause title of c . m .p .
117	D-WP(C)/52357/2024	AGNIHOTRA SAHU	2024-12-17	1. page no 40 not neat and legible.2.date of order mentioned under annexure-5 and annexure-6 not tally with Book mark index and index of the writ petition. 3.I.A.petition not correctly addressed to the Honorable court. 4.Petition not correctly addressed to Honorable Court
118	D-WP(C)/52235/2024	NRUSINGH CH. ROUT	2024-12-17	L.E case number mentioned in the index and petition under annex.3 not tally to annex.3 as annexed.
119	D-WP(C)/52382/2024	SAMEER KUMAR DAS	2024-12-17	Legible copy of page-14 to be filed.
120	D-WP(C)/52355/2024	KIRTAN DANG	2024-12-17	Inquest Report at page 14 not legible vide (Annexure 1)
121	D-WP(C)/52240/2024	DILLIP KUMAR PARIDA	2024-12-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 and 26 not neat.

122	D-WP(C)/52387/2024	SAMEER KUMAR DAS	2024-12-17	1.The Name Of The Petitioner Does Not Tally With V>Nama.
123	D-WP(C)/52243/2024	BHABANI PRASAD MOHANTY	2024-12-17	.Receipt Showing Serv.copy To ct not Filed.
124	D-CRLMC/37993/2024	ANUPAM RATH	2024-12-17	Name of victim be not disclosed.
125	D-CRLMC/37982/2024	DIBYAJYOTI NAYAK	2024-12-17	Age of petitioner differs from the age of deponent,(ii)May be regd. as Criminal revision
126	D-WP(C)/52474/2024	SATYANARAYAN MISHRA	2024-12-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraphs of writ petition are not correctly numbered
127	D-WP(C)/52250/2024	SATYA SMRUTI MOHANTY	2024-12-17	Annexure-1 is not attested as true copy.
128	D-CRLMC/37783/2024	PRANAYA KUMAR MAHARAJ	2024-12-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be regd. as criminal revision
129	D-WP(C)/52383/2024	SAROJ KUMAR PADHI	2024-12-17	NEAT COPY OF PAGE NO 14 TOBE FILED
130	D-WP(C)/52384/2024	SAMEER KUMAR DAS	2024-12-17	NEAT COPY OF PAGE NO14 AND 23 TO BE FILED
131	D-WP(C)/52277/2024	SANGRAMJIT PANDA	2024-12-17	.Subject Code Not Furnished .
132	D-WP(C)/52307/2024	GYANENDRA KUMAR PARIDA	2024-12-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Copy not served on S.C. (C.T. and G.S.T.)
133	D-BLAPL/38020/2024	SATYAPADA SHARMA	2024-12-17	As per standing order no3 dated 9.7.2024 the name of informant shall not be mentioned in Petition.
134	D-WP(C)/52253/2024	AMIT PRASAD BOSE	2024-12-17	1.Receipt Showing Serv.copy To cg not Filed. 2.Legible copy of page-48 to 51 to be filed
135	D-WP(C)/52411/2024	BHUMIKA CHOUKSEY	2024-12-17	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. COURT FEE PAYABLE RS 96/ RS80/ PAID D C FEE OF RS 16/ TO BE PAID2. PETITIONERS HAS NOT BEEN REPRESENTED
136	D-WP(C)/52301/2024	A.SANGANERIA	2024-12-17	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Annexures 1 to 5 filed are not made averment in the writ petition
137	D-WP(C)/52306/2024	PRAFULLA KUMAR	2024-12-17	Date of order mentioned under annexure-3 not tally with the averment of the writ petition -

	MOHAPATRA	para 6.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 17-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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